

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 249 of 2013

Dated : 26th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s British Super Alloys Pvt. Ltd.Appellant(s)

Versus

Gujarat Electricity Reg. Commission & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Mr. K.T. Dave

**Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2**

ORDER

We have heard the learned counsel for the Appellant. Written Submissions are being filed by him today after serving copy on the other side.

The learned counsel for the Respondent is directed to file the reply Written Submissions after serving copy on the other side.

Post the matter for reply submissions on **09.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js

